

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ELENA POWER AND INFRASTRUCTURE LIMITED Date of Commencement of Liquidation: 12-06-2023; List of Stakeholders as on Date: 31-07-2023; Name of IP: Ashok Arora; Process Number: 1; Last 5 digit of registration number: 13170

| Sl. no.      | Category of stakeholders  | Summary of claims received |                       | Summary of claims admitted |                   | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|--------------|---|----------------------------|-----------------------|----------------------------|-------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|              |   | No. of claims              | Amount (Rs.)          | No. of claims              | Amount (Rs.)      |                             |                           |                                     |                            |
| 1            | Unpaid insolvency resolution process costs  |                            |                       |                            |                   |                             |                           |                                     | NA                         |
| 2            | Liquidation costs incurred till date  |                            |                       |                            |                   |                             |                           |                                     | NA                         |
| 3            | Secured financial creditors   |                            |                       |                            |                   |                             |                           |                                     | NA                         |
| 4            | Unsecured financial creditors   | 2                          | 2254000               | 2                          | 2254000           | 0                           | 0                         | 0                                   | <a href="#">Annexure 4</a> |
| 5            | Operational creditors (Workmen)   |                            |                       |                            |                   |                             |                           |                                     | NA                         |
| 6            | Operational creditors (Employees)   |                            |                       |                            |                   |                             |                           |                                     | NA                         |
| 7            | Operational creditors (Government Dues)   |                            |                       |                            |                   |                             |                           |                                     | NA                         |
| 8            | Operational creditors (other than Workmen, Employees and Government Dues)             | 3                          | 11155183524.88        | 3                          | 1963905387.00     | 0                           | 6033786299.00             | 3157491838.88                       | <a href="#">Annexure 8</a> |
| 9            | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |                       |                            |                   |                             |                           |                                     | NA                         |
| <b>Total</b> |   | <b>5</b>                   | <b>11157437524.88</b> | <b>5</b>                   | <b>1966159387</b> | <b>0</b>                    | <b>6033786299</b>         | <b>3157491838.88</b>                |                            |